## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/245/ (IB)/2017

NAME OF THE PETITIONER(S)

: COSMA INTERNATIONAL INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: KRISHNAA ENERGY PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

C. MADANAGOPAL

Counsel tor petitionen coursel for

C. Madamaforfol 09/08/2017.

## **ORDER**

Counsels for both the parties present. Counsel for the Corporate Debtor prayed for time for reporting the correct figure with regard to the outstanding debt. At request, time is enlarged. Put up on 21.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)